

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 217
116/59/ND/2018

IN THE MATTER OF:

M/s. Sagar Chaudhary HUF

...

Applicant/Petitioner

Versus

M/s. Suraj Lamp And Industries Pvt.Ltd.

...

Respondent

Under Section: 59 Co. Act

Order delivered on 15.03.2024

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notified to 17.05.2024.

Sd/-
(COURT FFICER)